

13765 Correction of VAISAKHA 8, 1981 (SAKA) Reserve Bank 13766
Statement laid on the of India (Amendment)
Table BILL

Starred Question No. 1824, a copy of statement showing the details of the proposals received from the various State Governments regarding Inundation of Agricultural Lands by Saline Water in the coastal belts. [Placed in Library, See No. LT-1380/59].

12.01 hrs.

ESTIMATES COMMITTEE

FIFTY-SEVENTH REPORT

Shri B. G. Mehta (Gohilwad): Sir, I beg to present the Fifty-seventh Report of the Estimates Committee on the Ministry of Finance (Department of Revenue)—Central Excise Department.

12.01½ hrs.

PUBLIC ACCOUNTS COMMITTEE
FOURTEENTH REPORT

Shri Ranga (Tenali): Sir, I beg to present the Fourteenth Report of the Public Accounts Committee on the Audit Report on the Accounts of the Damodar Valley Corporation for the year 1956-57.

12.02 hrs.

CORRECTION OF STATEMENT LAID
ON THE TABLE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, in implementation of an assurance given by the Minister of Finance in answer to Unstarred Question No. 3315 answered on 6th May, 1958, to lay on the Table of the House, a statement about import licences over the value of Rs. 10 lakhs issued during the licensing period January—June, 1955, to January—June, 1957, I laid a statement on the Table of the House on 18th December, 1958. Against item 663 on page 48 of the statement a typographic error unfortunately occurred which I now seek to correct. The item should be read as "Gald (abbreviation for 'Galvanised') Bars" instead

of "Gold Bars". The typographic error which occurred in compiling a rather long list of import licences is very much regretted.

12.03 hrs.

CORRECTION OF ANSWER TO
STARRED QUESTION NO. 1593

The Deputy Minister of Railways (Shri Shah nawas Khan): Sir, in reply to a supplementary from Shri T. B. Vittal Rao, arising out of Starred Question No. 1593 asked in the Lok Sabha on 1st April, 1959, I had said that no narrow gauge coaches are being repaired at the Railway Workshop at Mysore. I regret that this is not correct, the position being that narrow gauge stock of the Southern Railway is also repaired at the Mysore Workshop.

12.04 hrs.

RESERVE BANK OF INDIA
(AMENDMENT) BILL

Mr. Speaker: The hon. Finance Minister.

Shri A. C. Guha (Basarat): Sir, before this Bill is taken up, I would like to raise a point of order. This Bill was introduced only yesterday and we got a copy of this Bill only this morning. No copy of this Bill was circulated before introduction as is the practice now. Moreover, Sir, the provisions of this Bill are somewhat unusual. As far as my knowledge goes, there is I think no Central Bank or Government which issues two types of notes, one for internal circulation and the other for outside use. Therefore, Sir, I think this Bill requires some serious study and the Bill may not be taken up today.

Mr. Speaker: So far as the question of waiving of notice is concerned, it appears when the hon. Deputy Speaker was here in the Chair yesterday a similar request was made on behalf of the Government, the House was consulted and the House was willing